

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1334  
TO BE ANSWERED ON 14<sup>TH</sup> MARCH 2016/23<sup>RD</sup> PHALGUNA SAKA, 1938**

**Disbursal of new Indian currency**

**1334. SHRI KAPIL SIBAL:**

**QUESTION**

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of the policy adopted in releasing the new Indian currency to various States and Union Territories;
- (b) the details of disbursal of new Indian currency with dates State-wise/Union Territory-wise; and
- (c) whether it is a fact that currency disbursal was decided by the Ministry of Finance, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)**

(a) to (c): New Notes were equitably distributed across the country ensure availability of currency notes to public. In order to ensure availability of notes to rural areas of the country, RBI has issued necessary instruction to chests to ensure 40% of aggregate issuance of fresh notes to rural branches of commercial banks, Regional Rural Banks, District Central Cooperative Banks and ATM networks. Notes are issued from RBI offices and currency chests located across the country in different States, as per policies laid down by the RBI.

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